

at several points including the important place of Skardu. They are extending the air-strip there, they are increasing its length.

SHRI B. D. KHOBARAGADE: Sir, the recent conflict between Israel and the U.A.R. has proved that any surprise attack might be most disastrous to any country's defence. In view of this experience and in view of the recent disclosures that Pakistan is arming itself and has constructed new air-strips, may I know from the hon. Minister what steps our Government is taking to have the most effective radar equipment so that we can face any surprise attack from Pakistan or from China?

SARDAR SWARAN SINGH: Sir, it is correct that a surprise air attack can have far-reaching and disastrous consequences to the country attacked if they are caught unawares. I would repeat what I have said before that we have taken various steps including radar detection and other ways of detecting any violation of the air space and I would like to say that we need not have any undue concern about any suspected surprise air attack. We have made arrangements and we will have enough of notice. And I am sure that our fighter bomber aircraft and other arrangements that we have made will be able to take on effectively any violation of the air space that might be indulged in by the other side.

MR. CHAIRMAN: Next question.

UNDUE INTEREST IN OUR GENERAL
ELECTION BY RADIO AND PRESS
OF ANY OTHER COUNTRY

*327. SHRI HARISH CHANDRA
MATHUR:
SHRI SITARAM JAIPURIA:†

Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether the Radio and the Press
of any country has taken undue inter-

est in our recent General Elections
amounting to interference;

(b) if so, what is Government's re-
action in the matter and the steps
taken in this connection; and

(c) whether Government would lay
full texts of these reports on the Table
of the House?

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AF-
FAIRS (SHRI SURENDRA PAL
SINGH): (a) Yes, Sir.

(b) Representations were made to
the Governments concerned.

(c) The concerned texts of the Radio
and Press criticisms are being col-
lected and will be laid on the Table
of the House.

SHRI SITARAM JAIPURIA: May I
know from the hon. Minister whether
any committee of experts was ap-
pointed for this purpose by the
Government and if so whether the
committee submitted any report?
And which are the countries which
are supposed to have indulged in in-
terference with our elections?

SHRI SURENDRA PAL SINGH: As
far as my knowledge goes, there was
no committee of experts appoin-
ted to go into this matter. Three
countries indulged in anti-India
broadcasts. One is China, the other is
Pakistan and the third is the "radio
station called "Peace and Progress"
which is supposed to be the Voice of
the Soviet People. We made adequate
representations and protests to all the
three countries. But no committee
was appointed to go into the whole
thing.

SHRI SITARAM JAIPURIA: We
can understand the attitude of Pakis-
tan and China. But may I know from
the hon. Minister whether it is a fact
that our Ambassador, Mr. Kewal
Singh, made an official representa-
tion to the Soviet Union and they
pleaded complete ignorance about it
and said that they will look into the
matter? If so, what exactly is the

†The question was actually asked
on the floor of the House by Shri Sita-
ram Jaipuria.

action taken by the Soviet Union and what reply has been received from them?

SHRI SURENDRA PAL SINGH: This matter was taken up by our Ambassador in the Soviet Union and the Soviet Government said that they will look into the whole thing. They said that the radio station was not owned or controlled by the Government as such, but they promised to look into the whole thing and they have asked us to send the text of the broadcast to them so that they can compare it with the original and find out what is the truth.

SHRI SITARAM JAIPURIA: When are they going to look into it? Already three or four months have passed.

SHRI SURENDRA PAL SINGH: We have made adequate representation and they are looking into it. We cannot force their hands in the matter. Probably in due course, as early as possible, we will be informed of what action they have taken and whether they have been able to find out anything about it.

SHRI A. D. MANI: I would invite the attention of the Deputy Minister to part (a) of the question—"whether the Radio and the Press of any country...." He has given his answer in the affirmative as far as the radio is concerned. I would like to ask the Minister to give us some idea of the kind of broadcasts that were put out by the Soviet Union radio—whether it dubbed our Government as reactionary Government and suggested that support should be extended to any party. If so, it is a very serious matter because no foreign radio has got the right to dictate or suggest to the Indian people what kind of Government should come into existence. May I also ask him to give us an idea of the kind of broadcasts put out by Radio Pakistan?

SHRI SURENDRA PAL SINGH: As regards the radio from the Soviet Union, it is true that the broadcast

which emanated from that station was very critical of the Government and the Government's policies and it did dub the Government as reactionary that carries out repressive policies against the masses of India and that sort of thing. This was done. As regards the other question, the Member wanted the nature of the broadcasts from Pakistan. The Pakistani broadcasts certainly created the impression that the elections would not be free and fair, particularly in Jammu and Kashmir, and they said that the elections would be rigged up and somehow the ruling Congress Party would manage to come to power by hook or by crook. That was the line of their criticism.

श्री सुन्दर सिंह भण्डारी : ये मास्को रेडियो से जो प्रसारण होते थे, चुनाव के दिनों में, क्या उसी प्रकार के प्रसारण चुनाव के बाद भी चालू हैं ? अगर वे चालू हैं तो चुनाव के दिनों में जो हमने उस पर प्रोटेस्ट किया था और जिसके बारे में उन्होंने 'लुक इन्टू' करने की बात कही है, अगर इस के बावजूद भी मास्को रेडियो से वे प्रसारण चालू हैं, तो हम उसके लिये आगे क्या कदम उठाना चाहते हैं ?

श्री सुरेन्द्र पाल सिंह : एलेक्शन के बाद और हमारे विरोध करने के बाद इस किस्म का कोई ब्राडकास्ट इस स्टेशन से नहीं आया ।

श्री सुन्दर सिंह भण्डारी : किस स्टेशन से ?

श्री सुरेन्द्र पाल सिंह : इस किस्म का कोई ब्राडकास्ट इस स्टेशन से फिर नहीं सुना गया ।

SHRI M. M. DHARIA: As a matter of information may I know from the Minister whether the radio stations coming under the purview of the A.I.R. are the stations in this country and those outside the purview of the A.I.R. are from foreign countries and,

if so, may I know whether Radio Kashmir functioning from Jammu and Srinagar under the name of Radio Kashmir and not A.I.R. is from a foreign country? Why the Radio Kashmir has been allowed to function in the name of Radio Kashmir? Since long it has been functioning and may I know why no action is coming forward from the Government?

SHRI SURENDRA PAL SINGH: This question hardly arises out of this. If this question is referred to the Ministry of Information and Broadcasting, the Minister will reply to this.

SHRI M. M. DHARIA: The question is regarding foreign radio. I want to know from the Minister whether the radio stations which are outside the purview of the A.I.R. are from foreign countries and, if so, the radio station functioning as Radio Kashmir and not A.I.R. from Jammu and Srinagar is a foreign radio and, if so, why this difference has been maintained?

SHRI MULKA GOVINDA REDDY: Let the Minister reply.

SHRI K. K. SHAH: It is a reasonable question and it is being looked into.

SHRI MULKA GOVINDA REDDY: I would like to know whether it is a fact that the Radio Station that put out that broadcast as from Peace and Progress declaring the Government of India and its leaders as reactionaries was none other than the Tashkent Radio.

SHRI SURENDRA PAL SINGH: It is very difficult to say as to where this radio station is located because the Russian Government does not know about it. That radio station which broadcasts these various anti-Indian programmes, according to our information, is located within the boundaries of the Soviet Union but they have not told us about the exact location so far.

SHRI NIREN GHOSH: May I know whether the Government is aware of certain foreign press referring to the Indian elections and saying that foreign money has been utilised by different parties and perhaps by many of the Congress leaders also in the elections and as a result, have won? May I know whether these things have been probed into and, if so, what are the results thereof? When will the Government take steps to enlighten the House and the country in this respect? How long will they sit tight over this?

SHRI SURENDRA PAL SINGH: I do not think this question arises out of this because as regards foreign money being used in the elections, the question has been answered by the Home Minister on a number of occasions in this House and the whole matter is being looked into as far as I know.

SHRI NIREN GHOSH: I wanted to know the results of that probe. May I know whether the Government's attention has been drawn to these reports and whether the allegations have been probed into and, if so, what are the results? No correct information has so far been given.

SHRI SURENDRA PAL SINGH: What reports?

SHRI NIREN GHOSH: They alleged that foreign money poured in a big way and has gone into the pockets of several parties and has influenced the results of the elections.

SHRI SURENDRA PAL SINGH: I can only reply to questions arising out of the radio broadcasts.

श्री राजनारायणः श्रीमन्, इस प्रश्न के दो पहलू हैं। क्या इसको सरकार ने खयाल किया है कि रेडियो तथा समाचारपत्र दो पहलू हैं। रेडियो के बारे में सरकार कह सकती है कि वह दूसरे मुल्क की टेलीटरी में स्थापित है और वहाँ से बोल करके कोई बात वे कहना चाहें तो यह सरकार उसको कैसे रोक

सकती है। अगर समाचारपत्र जो वहाँ से छपने हैं वे तो इसी मुल्क में आ कर के बंटने हैं। तो क्या गृह सही है कि जिम तरह से एनेलेसिस हुई है और सरकार के एक्सपर्ट लोगों ने एनेलेसिस की है, उन समाचारपत्रों में दौराने चुनाव जो बातें छपती थीं, उस में दो विभाग किये गये थे, एक विभाग श्रीमती इंदिरा नेहरू गांधी जी से सम्बन्धित था और दूसरा विभाग—यह पूरी एनेलेसिस हमारे सामने है—श्री मोरारजी देसाई और श्री एस० के० पाटिल . . .

MR. CHAIRMAN: I would not like you to refer to individuals.

श्री राजनारायण : श्रीमन्, मैं यह जानना चाहता हूँ कि क्या यह सही है कि रूसी रेडियो, रूसी समाचार पत्र या चाइनीज रेडियो, चाइनीज समाचारपत्र बराबर दौराने चुनाव अपने रेडियो और अपने समाचारपत्रों द्वारा यह प्रचार करते रहे हैं कि कांग्रेस के अन्दर श्री मोरारजी देसाई, श्री एस० के० पाटिल और श्री अतुल घोष रिप्रेजेंटेशनरीज हैं और इनको हराना चाहिये और इनको हराने के लिये लाखों रुपये इन लोगों ने खर्च किये और चूँकि श्रीमती इन्दिरा नेहरू गांधी जी का जो गुट है, वह चाहता था कि ये लोग हारें, इसलिये इस प्रकार के रेडियो और इस प्रकार के समाचारपत्रों पर कोई प्रतिबन्ध नहीं लगाया गया।

SHRIMATI INDIRA GANDHI: I protest at this sort of insinuation. There is no question of anybody seeking or wishing others in the party to be defeated. Mr. Desai is an honoured Member of the Cabinet and I resent such insinuations being made. It is natural for the Chinese Radio to make all kinds of allegations. Such allegations may have been made by the Chinese because they have been consistently against everybody in the Government, including myself, both before the elections, during the elections and now, after the elections.

They have said such things about all of us in the Government or outside except those who, they consider, are serving the cause of revolution.

MR. CHAIRMAN: Next question.

SHRI RAJNARAIN: On a point of order.

MR. CHAIRMAN: I am sorry the question is over.

SHRI RAJNARAIN: But the point of order is not over. It can be raised at any time.

MR. CHAIRMAN: The point of order relates to the question.

SHRI RAJNARAIN: This is a very valid point of order.

अगर आप इस प्रकार का प्वाइन्ट ऑफ ऑर्डर नहीं अलाऊ करेंगे, तो मैं आप से अदब के साथ कहना चाहता हूँ . . .

SHRI B. R. BHAGAT: You have ruled it out of order.

MR. CHAIRMAN: You can discuss with me in the Chamber. I have called the other question.

श्री राजनारायण : यानी प्वाइन्ट ऑफ ऑर्डर पर भी हम आपके चैम्बर में मिलें।

MR. CHAIRMAN: The point of order arose out of the question. Mr. Das.

SHRI RAJNARAIN: My point of order must be heard. I request you humbly that this is the correct parliamentary procedure. We should not go away from the parliamentary practice.

MR. CHAIRMAN: No. The question was over.

SHRI TRILOKI SINGH: You can give a ruling later. You should allow him to raise the point of order.

MR. CHAIRMAN: You can explain to me how the point of order arises, in my Chamber. That question is over.

श्री राजनारायण : श्रीमन्, तो मेरा पाइन्ट यह है कि अगर आप हमारे पाइन्ट आफ आर्डर पर कहें कि चेम्बर में मिलो तो फिर कोई यहाँ पाइन्ट आफ आर्डर नहीं उठा सकता, फिर हर पाइन्ट आफ आर्डर के लिए आपके चेम्बर में जाना होगा। इसलिए मैं अदब के साथ कह रहा हूँ कि बाबू त्रिलोकी सिंह जी ने बहुत सही रास्ता बताया कि आप अपनी लुनिंग रिजर्व करें, मगर पाइन्ट आफ आर्डर कहने का हक जरूर दें, वरना जो पार्लियामेंटरी राइट है हमारा, वह छिन जायगा। जिसे हर कास्ट पर सब को बचाना चाहिये। मैं इतना ही अदब के साथ पूछना चाहता हूँ कि आपने मुझको एक प्रश्न करने की आज्ञा प्रदान की, सम्बन्धित मंत्री महोदय ने जवाब दिया, इस के बाद प्रधान मंत्री जी खड़ी होती हैं और वे कहती हैं कि "I proest." प्रधान मंत्री जी को आपने प्रोटेस्ट करने का . . .

SHRI JAIRAMDAS DAULATRAM: Sir, a point of order can only be raised on a matter which is under consideration. When the matter is closed there cannot be any point of order. There is no point of order in a vacuum.

SHRI NIREN GHOSH: No, no. A point of order can also be raised later on.

श्री राजनारायण : श्री जैरामदास दौलतराम पुराने पार्लियामेंटेरियन हैं, साथ ही राज्यपाल भी रह चुके हैं . . .

MR. CHAIRMAN: That question was over. I closed that question. So there is no more point now.

श्री राजनारायण : क्वेश्चन पर हम पाइन्ट आफ आर्डर रोज नहीं कर रहे हैं, हमारा पाइन्ट आफ आर्डर है, जिस बात पर प्राइम मिनिस्टर ने प्रोटेस्ट किया। चुनाव के दौरान गवर्नमेंट आफ्फिशियल्स ने जो एनेलेसिस की वह हमारे पास है, वह हमारी नहीं है। तो मैं आप से एक निवेदन करना

चाहता हूँ कि आप इस क्वेश्चन पर दो घंटे का डिस्कशन एलाउ करें। प्राइम मिनिस्टर ने जो कुछ यहाँ कहा है, अपनी कमजोरी और बुजदिली को छिपाने के लिए कहा है।

MR. CHAIRMAN: No, next question. Question No. 328.

ANTI-INDIA SLOGANS AT KATHMANDU AIRPORT

*328. SHRI BHAKA BEHARY DAS:†
SHRI D. THENGARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that anti-India have lodged any protest with Kathmandu airport in the last week of June, when the deported Chinese diplomats in India were going back to China via Kathmandu; and

(b) whether the Government of India have lodged any protest with the Government of Nepal in the matter and if so, what has been the result thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

(a) Yes, Sir.

(b) Yes, Sir. Government of India have drawn the attention of HMG of Nepal to these violations of established norms of diplomatic conduct and civilised behaviour by the Chinese diplomatic and non-diplomatic personnel and their agents in Nepal. H.M.G. of Nepal have taken appropriate measures to prevent the recurrence of similar incidents.

SHRI BANKA BEHARY DAS: May I know from the hon. Minister whether it is not a fact that recently it had been published in the Indian press that the Nepalese Government though they were sorry, did not protest against these incidents. May I

†The question was actually asked on the floor of the House by Shri Banka Behary Das.